

## MEETINGS COVERAGE AND PRESS RELEASES

3 SEPTEMBER 2015 SC/12034

## Security Council Al-Qaida Sanctions Committee Adds One Individual to Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

On 3 September 2015, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) approved the addition of the entry specified below to its Al-Qaida Sanctions List of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 2161 (2014) adopted under Chapter VII of the Charter of the United Nations.

## A. Individuals associated with Al-Qaida

QDi.355 Name: 1: SOFIANE 2: BEN GOUMO 3: na 4: na

Name (original script): na

**Title:** na **Designation:** na **DOB:** 26 Jun.1959 **POB:** Derna, Libya **Good quality a.k.a.:** Sufyan bin Qumu **Low quality a.k.a.:** Abou Fares al Libi **Nationality:** Libyan **Passport no.:** na **Nationalidentification no.:** na **Address**: Libya **Listed on:** 3 Sep. 2015 **Other information:** Leader of Ansar al Charia Derna (QDe.145).

In accordance with paragraph 36 of resolution 2161 (2014), the Committee has made accessible on its website the narrative summary of reasons for listing of the above name, at the following URL: <a href="http://www.un.org/sc/committees/1267/individuals-associated-with-Al-Qaida.shtml">http://www.un.org/sc/committees/1267/individuals-associated-with-Al-Qaida.shtml</a>).

The Committee's Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. This is the twenty-first update of the List in 2015. An updated List is accessible on the Committee's website at the following URL: <a href="http://www.un.org/sc/committees/1267/aq">http://www.un.org/sc/committees/1267/aq</a> sanctions list.shtml (http://www.un.org/sc/committees/1267/aq sanctions list.shtml).



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